

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 8

IA(I.B.C)/ 1225(MB)2024 IN C.P. (IB)/753(MB)2023

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **18.04.2024**

NAME OF THE PARTIES : **Indian Bank**
Vs
Gokul Sugar Industries Limited

For FC : Adv. Honey Satpal and Nandini Choudhary.

For CD : Adv. Mily Ghoshal a/w Adv. Ritika Vijan.

Section 7 of IBC

ORDER

Counsel for CD requests for short time for filing Additional Reply which is objected to by the Counsel for FC. **List on 30.04.2024 as last chance for CD to file Additional Reply.**

Sd/-

SANJIV DUTT
MEMBER (TECHNICAL)

JNK

Sd/-

K. R. SAJI KUMAR
MEMBER (JUDICIAL)